

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



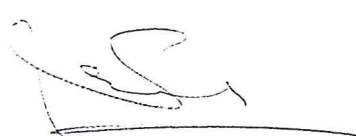
(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE PETITIONER(S) : SYNTHITE INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SHARE HOLDER TO APPLICATION  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	THIRIYAMBAR RAMNAN	Counsel for the Company	
2.	Priyadarsini N For T.K. Bhaskar	Counsel for Shareholder Objector	
3.	Enoch DAVID	Counsel for Shareholder Objector	

**ORDER**

Counsel for both the parties present. Counsel for the Petitioner submitted that the Applicant Company is ready to hold the EoGM afresh for passing a 'Special Resolution'. He has also suggested three names for appointment of one of them as independent observer with the concurrence of the other side. However, the Counsel for the objectors sought time to seek instructions from the client. At request, time is enlarged. Put up on **06.03.2018 at 10.30 A.M.**

  
(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)